

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(16)
(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/153/(IB)2018
NAME OF THE PETITIONER(S) : KPR INDUSTRIES
NAME OF THE RESPONDENT : TRIVANDRUM SPINNING MILLS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. VINOTH KUTAR

Advocate
ms 3070/09

R. Vinodh Kumar

ORDER

Counsel for Applicant present. The Registry is directed to issue notice to the Respondent. Counsel for the Applicant is also directed to issue private notice to the Respondent and file proof of the same. Put up on 20.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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